

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 216 OF 2024**

Gaurav Sharma

.....PETITIONER

VERSUS

Radha Soami Satsang Beas Dera Baba Jaimal Singh & Anr.

.....RESPONDENT

MEMO OF PARTIES

Gaurav Sharma

.....PETITIONER

VERSUS

1. Radha Soami Satsang beas Jaimal Singh

Registered Society Beas

Through its Secretaries

Dera Baba Jaimal Singh Ji, Waraich, Beas

Punjab-143204, Amritsar

(Respondent No.1)

2. Radha Soami Satsang Beas Satsang

Bhawan Bir Ghaggar, Panchkula

Through its Secretaries

Bir Ghaggar, Haryana, Panchkula

(Respondent No.2)

3. Ministry of Environment, Forest and Climate Change,

Through The Secretary,

Indira Paryavaran Bhawan Jorbagh Road, New Delhi – 110 003

Email: secy-moef@nic.in

(Respondent No.3)

4. Director General, Ministry of Environment, Forest and Climate Change, Delhi

Indira Paryavaran Bhawan Jorbagh Road, New Delhi – 110 003

Email: dgfindia@nic.in/ adgfc-mef@nic.in

(Respondent No.4)

5. Principal Chief Conservator of Forest, Haryana,

Chandigarh Administration, Sector-9, Chandigarh- 160 001

Email: pccf-hry@nic.in/ cf.chandigarh@gmail.com

(Respondents No.5)